

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

File No. XXII(6)/1/2022-23/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Sub:- Regarding nomination of all Judicial Officers of the cadre of Civil Judge (Sr. Div.) for Online CIS  
Hands-on Training Programme.

Sir/Madam,

In view of the request made by the Director, Judicial Academy Jharkhand, Ranchi on the subject  
noted above, I am directed to inform that the Court has been pleased to nominate all the Judicial officers of  
the **cadre of Civil Judge (Sr. Div.) for Online CIS Hands-on Training Programme** scheduled to be held  
on **15<sup>th</sup> April, 2023 from 12:30 P.M. to 1:30 P.M.**

The protocol of connectivity in the said training is given below as mentioned :-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 12.30 P.M. Beyond this time, login would not be allowed.
- (iii) For CIS Hands-on Training Programme officers shall login through their laptop in their respective court rooms while opening CIS page on their monitor on dais.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

**Link** and other details for attending the training programme on 15<sup>th</sup> April, 2023 are as follows:

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m8a8adcd9d3ab7f834dd8e2360d25f59b>

**Meeting number: 2515 893 1889**

**Password: qmA2WD2sKH6 (76229327 from video systems)**

You are, therefore, requested to direct the aforesaid nominated officers posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

**Sd/- Nikesh Kumar Sinha**

**Registrar (Administration)**

**Memo No. 1291 \_\_\_\_\_/Apptt.**

**Dated, Ranchi, the 31.03.2023**

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 312/JAJ dated 29.03.2023/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
**Registrar (Administration)**